

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 47 of 2016

Dated: 9th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Power Grid Corporation of India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

Admit. Issue notice to the Respondents returnable on 22.04.2016. Dasti in addition is permitted. Counter affidavit be filed by all the respondents on or before 30.03.2016 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 14.04.2016 after serving copy on the other side.

Since the companion appeal being Appeal No. 253 of 2015 is pending before Court II, list this matter before Court – II on **22.04.2016**. Tag to Appeal No. 253 of 2015.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**